

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 925 OF 2019 IN
APPEAL NO. 81 OF 2019 &
IA NO. 1575 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mahindra CIE Automotive Limited **...Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant : Mr. Deepanshu Arora

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal for R-1

Mr. Ashish Singh
Mr. Anup Jain
Mr. S. Rama for R-2

Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-3

ORDER

List the matter on **30.10.2019**.

Interim order, if any, shall continue till the next date of hearing.

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson